

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1577
ANSWERED ON 26.07.2018

WATER LEVEL IN MAJOR RESERVOIRS

1577. SHRI RATTAN LAL KATARIA
KUMARI SUSHMITA DEV
SHRI JYOTIRADITYA M. SCINDIA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the total number of reservoirs in the country at present;
- (b) whether the Union Government is aware that the water levels of the country's major reservoirs have dropped significantly and are below the normal level and if so, the details thereof, State/Reservoir-wise;
- (c) whether the Government/Central Water Commission has since taken any steps to maintain water levels in these reservoirs and propose to use modern technology as adopted by developed or developing countries and if so, the details thereof; and
- (d) whether the Government proposes to store rain water and construct new reservoirs in the country and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b) As per the National Register of Large Dams (NRLD) maintained by Central Water Commission (CWC), the total number of large dams in the country are 5264.

CWC monitors live storage status of 91 reservoirs of the country and issues weekly bulletin on every Thursday. As per latest bulletin dated 19.07.2018, live storage available in these reservoirs is 52.355 billion cubic meter (BCM), which is 32% of total live storage capacity of these reservoirs. The live storage available in these reservoirs on 19.07.2018 is 125% of live storage during the corresponding periods of last year and 116% of average live storage of last ten years,. As per this bulletin, some of the reservoirs have live storage less than 80% of average of last ten years live storage. The main reasons for the decline in storages are low rainfall in the catchment areas of such reservoirs. The Full Reservoir Level (FRL) and water level as on 19.07.2018 of the above 91 reservoirs is given at **Annexure I**.

(c) The requisite water levels in the reservoirs are maintained by the dam authorities, which are generally State Governments, Central and State power generating PSUs, Municipalities and private companies etc., through a determination of rainfall, flood levels and water demands. CWC issues advisories to the State Governments/UT's whenever there are indications of comparatively lower storages in the reservoirs.

(d) As per the NRLD, 437 large dams are under construction in the country. Government of India has taken up following steps for promoting rain water harvesting measures and artificial recharge to ground water:

- (i) National Water Policy (2012) advocates conservation, promotion and protection of water through rain water harvesting and direct use of rainfall. The National Water Policy (2012) has been forwarded to all State Government/UTs for adoption of the policy.
- (ii) Ministry of Water Resources, River Development & Ganga Rejuvenation circulated a Model Bill to all the States/ UTs to enable them to enact suitable ground water legislation for its regulation and development, which includes provision of rain water harvesting. 15 States/ UTs have adopted and implemented the ground water legislation on the lines of Model bill.
- (iii) CGWB has prepared a conceptual document entitled “Master Plan for Artificial Recharge to Ground Water in India” during 2013, involving ground water scientists/experts. The Master Plan envisages construction of 1.11 crore rain water harvesting and artificial recharge structures in the country at an estimated cost of Rs. 79,178 Crores to harness 85 BCM of water. The Master Plan has been circulated to all State Governments for implementation.
- (iv) Central Ground Water Authority (CGWA) has issued directives to the Chief Secretaries of all States and the Administrators of all UTs to take measures to promote/adopt artificial recharge to ground water/ rain water harvesting. 30 States/UTs have made rain water harvesting mandatory by enacting laws or by formulating rules & regulations or by including provisions in building bye-laws or through suitable Government orders.
- (v) Central Ground Water Board has implemented Demonstrative Artificial Recharge and Rainwater Harvesting Schemes during VIIIth Plan to XI Plan periods in order to facilitate the States to replicate the same under similar hydrogeological conditions.

Annexure-I

Annexure referred to in reply to parts (a) & (b) of Unstarred Question No. 1577 to be answered in Lok Sabha on 26.07.2018 regarding "Water Level in Major Reservoirs"

Water level of 91 Major reservoirs monitored by CWC on 19.07.2018

S.No.	NAME OF RESERVOIR	STATE	FRL (MTS.)	water level in meters on 19 th July, 2018
1	SRISAILAM	AP/TG	269.75	243.93
2	NAGARJUNA SAGAR	AP/TG	179.83	155.75
3	SOMASILA	A.P	100.58	84.39
4	SRIRAMSAGAR	TG	332.54	323.15
5	LOWER MANAIR	TG	280.42	268.73
6	TENUGHAT	JHAR	269.14	255.33
7	MAITHON	JHAR	146.30	140.14
8	PANCHET HILL	JHAR	124.97	123.02
9	KONAR	JHAR	425.81	415.84
10	TILAIYA	JHAR	368.81	363.94
11	UKAI	GUJ	105.16	90.11
12	SABARMATI(DHAROI)	GUJ	189.59	180.90
13	KADANA	GUJ	127.70	121.18
14	SHETRUNJI	GUJ	55.53	52.87
15	BHADAR	GUJ	107.89	105.29
16	DAMANAGANGA	GUJ	79.86	71.55
17	DANTIWADA	GUJ	184.10	171.33
18	PANAM	GUJ	127.41	122.25
19	SARDAR SAROVAR	GUJ	121.92	111.23
20	KARJAN	GUJ	115.25	102.33
21	GOBIND SAGAR(BHAKRA)	H.P	512.06	463.82
22	PONG DAM	H.P	423.67	392.65
23	KRISHNARAJA SAGRA	KAR	752.50	752.29
24	TUNGABHADRA	KAR	497.74	497.13
25	GHATAPRABHA	KAR	662.95	657.05
26	BHADRA	KAR	657.76	654.99
27	LINGANAMAKKI	KAR	554.43	548.06
28	NARAYANPUR	KAR	492.25	491.24
29	MALAPRABHA(RENUKA)	KAR	633.83	626.64
30	KABINI(Sancherla Tank)	KAR	696.16	695.56
31	HEMAVATHY	KAR	890.63	889.80
32	HARANGI	KAR	871.42	871.05
33	SUPA	KAR	564.00	547.90
34	VANIVILAS SAGAR	KAR	652.28	631.37
35	ALMATTI	KAR	519.60	518.75
36	GERUSOPPA	KAR	55.00	50.61
37	KALLADA(PARAPPAR)	KRL	115.82	114.49
38	IDAMALAYAR	KRL	169.00	159.72
39	IDUKKI	KRL	732.43	725.56
40	KAKKI	KRL	981.46	974.24
41	PERIYAR	KRL	867.41	866.29
42	MALAMPUZHA	KRL	115.06	112.99
43	GANDHI SAGAR	M.P.	399.90	387.98
44	TAWA	M.P.	355.40	344.67

S.No.	NAME OF RESERVOIR	STATE	FRL (MTS.)	water level in meters on 19 th July, 2018
45	BARGI	M.P.	422.76	417.05
46	BANSAGAR	M.P.	341.64	334.08
47	INDIRA SAGAR	M.P.	262.13	250.12
48	BARNA	M.P.	348.55	342.36
49	MINIMATA BANGOI	CHH.	359.66	353.35
50	MAHANADI	CHH.	348.70	340.96
51	JAYAKWADI(PAITHON)	MAH	463.91	458.11
52	KOYANA	MAH	657.90	645.03
53	BHIMA(UJJANI)	MAH	496.83	491.50
54	ISAPUR	MAH	441.00	431.56
55	MULA	MAH	552.30	542.17
56	YELDARI	MAH	461.77	447.51
57	GIRNA	MAH	398.07	384.96
58	KHADAKVASLA	MAH	582.47	582.47
59	UPPER VAITARNA	MAH	603.50	601.02
60	UPPER TAPI	MAH	214.00	209.51
61	PENCH (TOTALADOH)	MAH	490.00	473.00
62	UPPER WARDHA	MAH	342.50	338.15
63	BHATSA	MAH	142.07	131.79
64	DHOM	MAH	747.7	740.44
65	DUDHGANGA	MAH	646	642.02
66	MANIKDOH (KUKADI)	MAH	711.25	697.25
67	BHANDARDARA	MAH	744.91	742.95
68	HIRAKUD	ODI	192.02	184.17
69	BALIMELA	ODI	462.08	444.70
70	SALANADI	ODI	82.30	71.83
71	RENGALI	ODI	123.50	112.31
72	MACHKUND(JALPUT)	ODI	838.16	824.48
73	UPPER KOLAB	ODI	858.00	847.49
74	UPPER INDRAVATI	ODI	642.00	629.47
75	THEIN	PUN	527.91	507.17
76	MAHI BAJAJ SAGAR	RAJ	280.75	271.90
77	JHAKAM	RAJ	359.50	348.50
78	RANA PRATAP SAGAR	RAJ	352.81	347.30
79	LOWER BHAWANI	TN	278.89	276.76
80	METTUR(STANLEY)	TN	240.79	237.45
81	VAIGAI	TN	279.20	272.80
82	PARAMBIKULAM	TN	556.26	553.21
83	ALIYAR	TN	320.04	317.30
84	SHOLAYAR	TN	1002.79	1004.01
85	GUMTI	TRP	93.55	93.20
86	MATATILA	UP	308.46	301.39
87	RIHAND	UP	268.22	255.00
88	RAMGANGA	UTT	365.30	325.50
89	TEHRI	UTT	830.00	770.10
90	MAYURAKSHI	WB	121.31	112.61
91	KANGSABATI	WB	134.14	128.06